



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,6th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 PIL/18/2023	PRAMOD KALITA AND 2 ORS Versus THE UNION OF INDIA AND 17 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S K MEDHI (r-1,3) DY.S.G.I. SC, PCB SC, WATER RESOURCE SC, FOREST SC, G M D A SC, GMC
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
2 PIL/38/2024 FIXED	PRADIP CHANDRA CHOUDHURY AND 64 ORS Versus THE UNION OF INDIA AND 10 ORS	MR. K KALITA MR. A D CHOUDHURY N GAUTAM MR H KALITA MR. P K SAIKIA	GA, ASSAM SC, NHAI MR. G PEGU(CGIC) DY.S.G.I. SC, NHIDC
WITH 3 PIL/61/2024	PRANJAL BARUAH AND 150 ORS Versus THE UNION OF INDIA AND 11 ORS	MR A C SARMAH MR. B HALDAR MR G BHARADWAJ MS T GHOSH	SC, PWD ROAD GA, ASSAM DY.S.G.I. SC, NHIDC
4 WP(C)/5574/2024 FIXED	BIJU PHUKAN AND 16 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. K N CHOUDHURY MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM DY.S.G.I. SC, WPT AND BC SC, ELECTION COMMISSION. SC, M A C
WITH 5 WP(C)/5093/2024	PARAMA CHUTIA AND 37 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. K KALITA MS G SWAMI	GA, ASSAM MR. G PEGU (R-1) DY.S.G.I. SC, TRIBAL AFFAIRS (PLAIN) SC, ECI SC. FOR MISSING AUTONOMOUS COUNCIL

6	WITH WP(C)/5150/2024	BHABISH DIHINGIA AND 2 ORS Versus THE UNION OF INDIA AND 11 ORS	MR. K N CHOUDHURY MR. P GOGOI MISS. R R KAKATI MR. B K DAS	GA, ASSAM MR. G PEGU (R-1) DY.S.G.I. SC, TRIBAL AFFAIRS (PLAIN) SC, M A C SC, ASEC SC, A S E C
7	WA/15/2025 FIXED	THE STATE OF ASSAM AND ORS Versus ASROF KALAM AZAD LASKAR AND ORS	MR. K KONWAR MR S DUTTA	SC, A S E C
8	WITH WA/16/2025	THE STATE OF ASSAM and ORS Versus HABIBUR RAHMAN AND ORS	MR. K KONWAR MR S DUTTA	SC, A S E C
9	WITH WA/21/2025	THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR	MR. K KONWAR	MR H R A CHOUDHURY MR. A H M R CHOUDHURY SC, S E C
10	WITH WA/22/2025	THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA	MR. K KONWAR	SC, S E C
11	WITH WA/23/2025	THE STATE OF ASSAM Versus MD RAFIQL ISLAM	MR. K KONWAR	MR. A H M R CHOUDHURY SC, S E C
12	WITH WA/24/2025	THE STATE OF ASSAM Versus ALI AHMED LASKAR	MR. K KONWAR	SC, S E C
13	WITH WA/25/2025	THE STATE OF ASSAM Versus ABDUL AHAD LASKAR	MR. K KONWAR	SC, S E C
HEARING				
14	WA/239/2017	SRI JOY KISHAN SURANA and ANR Versus THE STATE OF ASSAM and ANR	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA MS.G DAS	MRS J M KONWAR MR. R KALITA MR. N J KHATANIAR (R6) MR. S SAHU MR. R SALOI SC, ELEMENTARY EDUCATION MS S NEWAR
	WITH I.A.(Civil)/2874/2017 in WA/239/2017	JOY KISHAN SURANA and ANR, Versus THE STATE OF ASSAM and ANR,	MR.A K BARUAH MR.S BISWAKARMA MS.G DAS MS.I CHOUDHURY	SC, ELEMENTARY EDUCATION
15	WITH WA/106/2017	SRI PRABIN CH RABHA and 53 ORS Versus SHRI PRASENJIT PURKAYASTHA and 4 ORS	MR.R P KAKOTI MR.D K MISHRA MR.U K DEKA	MR.M A I HUSSAIN MR H I CHOUDHURY R- 1and2 MR.A K DUTTA(R- 1&2) MRA R BHUYAN(R- 1,2 & 6)) SC, ELEMENTARY EDUCATION
16	WITH WA/270/2017 CAVT. NO. 435/2017	SRI SAMARENDRA SAHARIA and 27 ORS Versus THE STATE OF ASSAM and 6 ORS	MR.N N B CHOUDHURY MS.P BORAH MR.S BORTHAKUR	MR.A K PURKAYASTHA SC, ELEMENTARY EDUCATION FOR CAVEATOR

17	WITH WA/292/2017	SRI DIGANTA PATHAK and 20 ORS Versus THE STATE OF ASSAM and 13 ORS	MR. S K MEDHI MR. A DAS MR. R SARMA MR. H TALUKDAR	SC, ELEMENTARY EDUCATION GA, ASSAM MR. A K PURKAYASTHA (R-11) MR. S SHARMA (R-11)
18	WP(C)/5722/2018 ONE FILE OF COMPILATION OF CASES WITH I.A.(Civil)/3612/2018 in WP(C)/5722/2018	CHETAN K.K. AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BHATTACHARJEE MR. H A SARKAR	SC, HEALTH
19	WP(C)/2974/2020 FIXED	DR. TUSHAR KAPOOR Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BHATTACHARJEE MR. H A SARKAR	MR D SAIKIA SC, HEALTH
20	WP(C)/1707/2021 FIXED	ALL ASSAM NURSES ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. A KHANIKAR MR. M SAIKIA	SC, HEALTH AND F W SC, FINANCE
21	WP(C)/1707/2021 FIXED	DHANAPATI LAHKAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H K DAS MR. U PATHAK	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I.
21	WA/302/2022 FIXED	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/2892/2022 in WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
22	WA/60/2023	M/S SOUTH VALLEY INFRACON PVT.LTD AND ANR Versus THE UNION OF INDIA AND 7 ORS . B	MR. K GOSWAMI MR H I CHOUDHURY A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA DY.S.G.I. SC, PNB
23	WA/221/2023 FIXED	BIPUL DUTTA Versus THE STATE OF ASSAM AND 3 ORS. H	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
6)	MR. R P SINGH	29-01-2025	To	18-02-2025
7)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
8)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
9)	MR S K AGARWAL	04-02-2025	To	11-02-2025
10)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
11)	DARAK ULLAH	04-02-2025	To	07-02-2025
12)	MR. A SATTAR	08-02-2025	To	14-02-2025
13)	MR H K MAHANTA	06-02-2025	To	06-02-2025
14)	MR. N ISLAM	05-02-2025	To	07-02-2025
15)	MR. B NATH	11-02-2025	To	28-02-2025
16)	MR. D BORAH	06-02-2025	To	17-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/309/2025 FIXED	NO. 151/152 KARMARI NANDINI MEEN SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM MR. P. SARMA, SC, FISHERY
2	WP(C)/414/2025 FIXED	M/S BORKOTOKY METAL ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D M NATH MR S DUTTA	MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR. S. DAS, SC, ASIDC SC, AIDC
3	WP(C)/497/2025 FIXED	M/S SANTANA ENTERPRISE Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MR N KALITA	SC, TRIBAL AFFAIRS (PLAIN) SC, FINANCE
ADMISSION				
4	WP(C)/4500/2020 PART-HEARD, FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. MR. S.R. RABHA, SC, BTC SC, BTADC
5	WP(C)/5464/2022 PART-HEARD, FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
6	WP(C)/5966/2023 FIXED	KAMAKHYA POLY UDYOG AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, P H E SC, FINANCE
WITH				
7	Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
WITH				
8	Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi

	WITH I.A.(Civil)/1196/2020 in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
9	WITH Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
	WITH I.A.(Civil)/1193/2020 in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
10	WITH WP(C)/4631/2023	GARG POLY INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E SC, FINANCE
11	WITH WP(C)/5273/2023	SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, FINANCE SC, P H E
12	WP(C)/1174/2024 FIXED	M/S J K ENGINEERING AND AGRO SERVICE Versus THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, AGRI. DEPARTMENT
13	WP(C)/1825/2024 CAVT. NO.03012/024, FIXED	MILI CHAUDHURY HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN MR. M K DAS MR B S CHOWDHURY MS. B CHETRY S J DUTTA	MR J ABEDIN SC, EXCISE DEPTT. FOR CAVEATOR
14	WP(C)/2242/2024 FIXED	DINAMONI HALOI Versus THE CHIEF ENGINEER, WATER RESOURCES DEPTT AND 3 ORS	MS. S CHUTIA MS. P CHUTIA	GA, ASSAM SC, WATER RESOURCE
15	WP(C)/4550/2024 FIXED	AK INTERIOR AND EXTERIOR ASSOCIATES Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	MR. N BARUAH
ORDERS				
16	Cont.Cas(C)/176/2016 FIXED	DWIPEN DEKA Versus KUJENDRA DOLEY and ORS.	MR.P DAS MR. SURAJIT DUTTA MRR K MOUR MR.R DUBEY MS.A B KAYASTHA MS. I DAS MS.R DAS	MR.N HAQUE(R- 1&2)(R-2) MR. P N GOSWAMI (r-4) MR.A K AZAD(R- 1&2)(R-2) MR. D GOGOI (r-4) MS. M KALITA (r-4) MR.KHAYERUDDIN(R- 1&2)(R-2)
	WITH I.A.(Civil)/174/2025 in Cont.Cas(C)/176/2016	DWIPEN DEKA Versus PABITRA RAM KOUND	MR. S H RAHMAN MS. I DAS	
17	WP(C)/4164/2021 B/O	NANDI GOALA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM
HEARING				
18	WP(C)/5180/2014 WITH LCR, FIXED	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA
19	WP(C)/434/2015 FIXED	JAGADISH CHANDRA CHANDA Versus THE GENERAL MANAGER, MANAGEMENT, DOOMNI TEA ESTATE	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)
20	WP(C)/5373/2017 CAVT. NO. 972/17 WITH RECORDS	MOHAN GOPE and ANR. Versus	MR.B NATH MR.N SHARMA MRA UPADHYAY	MR.S DAS MR.N BARUAH FOR CAVEATOR

WITH
[I.A.\(Civil\)/1851/2021](#)
in WP(C)/5373/2017

MANAGEMENT, DOOMNI TEA ESTATE MR. N SHARMA

Versus

MOHAN GOPE AND ANR.

MANAGEMENT, KELLYDEN TEA ESTATE

Versus

SARDAR KULDIP SINGH VIRDIWORKMAN
and ANR.

MR.A DAS
MR. R B PHOOKAN
MR.N SARMA
R SARMAH
MS M KAKOTY
MR K J HAZARIKA
MS.R BEGOM

MR.T C CHUTIA(ADDL.
SENIOR GA, ASSAM (R - 2))
MR K L GUPTA

21 [WP\(C\)/6758/2017](#)

M.B. RUBBER PVT. LTD.

Versus

THE STATE OF ASSAM AND 7 ORS.

MR D K DAS
MR H BETALA
MR. R K AGARWALA

GA, ASSAM
MR. J I BORBHUIYA (R6,R7)
MS F BEGUM (R6,R7)
MR. L MOHAN (R6,R7)
MR. K H CHOUDHURY
(R6,R7)

22 [WP\(C\)/8626/2019](#)
WITH CAVT. 1052/2019

WITH

[WP\(C\)/7641/2019](#)

CAVT. NO. 1052/2019

M. B. RUBBER PVT. LTD.

Versus

THE STATE OF ASSAM AND 3 ORS.

MR. D DAS SR. ADV
MR D K DAS
MR. R K AGARWALA
R SARMAH
MR H K NATH
MR H BETALA
MR C KUMAR

GA, ASSAM
MR. J I BORBHUIYA
MR. L MOHAN
FOR CAVEATOR

24 [WP\(C\)/1665/2022](#)
FIXED

STAR CEMENT LTD.

Versus

UNION OF INDIA AND 5 ORS.

DR. ASHOK SARAF
MR P BARUAH
MR. Z ISLAM
MR S J SAIKIA
MR. N N DUTTA

MR. B C PATHAK
MR. B PATHAK
MS. B SARMA (R-1)
MR. R THADANI
MS M TIWARI
ASSTT.S.G.I.

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
6)	MR. R P SINGH	29-01-2025	To	18-02-2025
7)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
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11)	DARAK ULLAH	04-02-2025	To	07-02-2025
12)	MR. A SATTAR	08-02-2025	To	14-02-2025
13)	MR H K MAHANTA	06-02-2025	To	06-02-2025
14)	MR. N ISLAM	05-02-2025	To	07-02-2025
15)	MR. B NATH	11-02-2025	To	28-02-2025
16)	MR. D BORAH	06-02-2025	To	17-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/319/2025 WITH WP(C)/3820/2022(D/O), FIXED	ALL ASSAM AMALGAMATED SECONDARY (B.ED.) TRAINED GRADUATE TEACHER KALYAN ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU. SC, FINANCE
ADMISSION				
2	WP(C)/4898/2020 FIXED	DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. B. C. DAS (R8) MR. B. DEURI, GA, ASSAM (R7) MR. P. DEKA (R8) MR. A K DUTTA (R3, R5) MR. B BORAH (R8) MR. B PURKAYASTHA (R3, R5)
3	WP(C)/2952/2022 FIXED	GIRINDRA CHANDRA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
4	WP(C)/2821/2023 B/O	DR. KARUNA CHAMARIA NEE GOENKA Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. A DEKA MR N SARMA MR A CHAKRABORTY MS D MAHANTA MS N NEWME	SC, HIGHER EDU SC, U G C
5	WP(C)/6020/2023 B/O	BINAY KUMAR SINGHA Versus THE STATE OF ASSAM AND 7 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
6	WP(C)/7515/2023 FIXED	ABUAL HUSSAIN SK Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. K A MAZUMDER MR E AHMED MR A HAI T MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-7) MR. P K DEKA (r-7) MR. P DAIMARY (r-7) MR. R. KARIM (r-7) MR M Z RAHMAN (r-8) SC, SSA
7	WP(C)/1057/2024 FIXED	ARCHANA PHUKON Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH MS V V THANYU MS S JAIN	SC, SEC. EDU.

8	WP(C)/2890/2024 FIXED	RAMESH CHANDRA BORA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, SEC. EDU. SC, FINANCE
	WITH			
9	WP(C)/2121/2024	DILIP KUMAR SARMAH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM SC, SEC. EDU.
	WITH			
10	WP(C)/4517/2024	JANAKI KUMAR SHARMAH AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M NATH MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, SEC. EDU. SC, FINANCE DEPTT.
	WITH			
11	WP(C)/3430/2024 FIXED	MD. ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MD. A HASSAN(R-4) M AHMED(R-4) MR. W A SHEIKH (R-5) SC, SEC. EDU.
	WITH			
12	WP(C)/3820/2024 FIXED	SANJIB BORAH AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY	MR. S HAZARIKA SC, SEC. EDU.
	WITH			
13	WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
	WITH			
	I.A.(Civil)/2345/2024 in WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
	WITH			
14	WP(C)/3770/2024	GOLOK SARMAH AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR S ABDULLAH	SC, SEC. EDU.
	WITH			
15	WP(C)/3949/2024	GANESH CHANDRA KAKATI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
	WITH			
16	WP(C)/4017/2024	KUMUD PRASAD DEKA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH			
17	WP(C)/4018/2024	GEETALI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH			
18	WP(C)/4019/2024	KUMUD KAKATY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH			
19	WP(C)/4021/2024	DULAL GOHAIN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH			
20	WP(C)/4022/2024	BIMAL CHANDRA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH			
21	WP(C)/4024/2024	ANJAN KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH			
22	WP(C)/4041/2024	ANUPAM BORTHAKUR AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY(P-1) MR. B PURKAYASTHA (P-1) MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SEC. EDU.

23	WITH WP(C)/4165/2024	INTAZ ALI MONDAL AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
24	WITH WP(C)/4235/2024	NABIN CHANDRA DAS AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
25	WITH WP(C)/4461/2024	ISHA RANI KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
26	WP(C)/4499/2024 FIXED	JATINDRA NATH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MS. D DEKA	SC, SEC. EDU. SC, FINANCE
27	WP(C)/5125/2024 FIXED	DIPA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. Z HAMMAD MR E AHMED	SC, ELEM. EDU SC, SSA
28	WP(C)/5136/2024 FIXED	SALEHA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	SC, SEC. EDU.
29	WP(C)/5180/2024 FIXED	AZIZUR RAHMAN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
30	WP(C)/5488/2024 FIXED	ALOLIKA DATTA Versus THE STATE OF ASSAM AND 6 ORS	MR. A T SARKAR MR S HUSSAIN	SC, HIGHER EDU SC, KKHSOU
31	WP(C)/6175/2024 FIXED	MONOWER ALI SK. AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM S BEGUM T TALUKDAR	SC, ELEM. EDU
<u>ORDERS</u>				
32	Cont.Cas(C)/70/2018 FIXED	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
33	Cont.Cas(C)/226/2019 FIXED	MUKIBUR RAHMAN AND ANR. Versus HEMANTA KUMAR RAJKUMAR AND ANR.	MR. D P CHALIHA MR. U P CHALIHA	MR. B DEORI
34	Cont.Cas(C)/31/2020 FIXED	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. N J KHATANIAR(R-7) MR. U SARMA(R-7) MR. K P PATHAK MS. S KONWAR
35	Cont.Cas(C)/570/2022 FIXED	RAHUL AMIN AND ANR Versus SURANJANA SENAPATI	MR. R ALI H A AHMED MR A S SK	MR B KAUSHIK MS K DAS
36	Cont.Cas(C)/260/2024 FIXED	SURESH DAS Versus SMTI POMI BARUAH, ACS	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	MR S MUKTAR (R-2) MR. A R TAHBILDAR(R-1) MR S DAS(R-1)

37	WP(C)/2271/2024 B/O	JIBAN CH. CHOUDHURY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S HAZARIKA	MRS. K DEVI (R45, R49, R53, R80) MR B K DAIMARI (R-11,38,40,42,47,62,76,86) P HAZARIKA (R-18,23,85) P HAZARIKA (R-18,23,85) MR. N K KALITA (R-16,21,22,31,39,48,54,63) MR. P K DAS(R-35,66) MR. J KALITA (R-74,77, 64) T CHAKMA (R-18,23,85) MS S A KHALIFA (R45, R49, R53, R80) MR SOHAING(R-74,77,64) SC, SEC. EDU. SC, BTC R MURMU (R-41) N DEB (R45, R49, R53, R80) SC, AGRI. DEPARTMENT
38	I.A.(Civil)/2843/2024 FIXED in WP(C)/7200/2023 WITH WP(C)/7200/2023	DR. BIKASH BORTHAKUR Versus STATE OF ASSAM AND 3 ORS BIKASH BORTHAKUR Versus STATE OF ASSAM AND 3 ORS	MR. C CHOWDHURY MS M BARMAN MS J.S. DAS MR. C CHOWDHURY MS P RABHA MS M BARMAN MS J.S. DAS	MR. P N GOSWAMI SC, AGRI. DEPARTMENT
HEARING				
39	WP(C)/4412/2021 FIXED	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
40	WP(C)/4654/2021 FIXED	SUMAIYA KHATUN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC, AG MR. A R SIKDAR (r-9) MR. N AHMED (r-8,9) MR. M H TALUKDAR (r-9) MD. S ALOM (R-8)
	WITH I.A.(Civil)/2893/2024 in WP(C)/4654/2021	ROUSANARA BEGUM Versus SUMAIYA KHATUN AND 9 ORS	MR. M H TALUKDAR	MR R A AHMED (r-8,9) SC, SEC. EDU. MR. A R BHUYAN SC, AG MR. M S ALAM SC, SEC. EDU. SC, FINANCE
41	WP(C)/187/2022 FIXED	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
42	WP(C)/4810/2023 B/O	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
43	WP(C)/6922/2023 FIXED	HOZRAT ALI AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
6)	MR. R P SINGH	29-01-2025	To	18-02-2025
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11)	DARAK ULLAH	04-02-2025	To	07-02-2025
12)	MR. A SATTAR	08-02-2025	To	14-02-2025
13)	MR H K MAHANTA	06-02-2025	To	06-02-2025
14)	MR. N ISLAM	05-02-2025	To	07-02-2025
15)	MR. B NATH	11-02-2025	To	28-02-2025
16)	MR. D BORAH	06-02-2025	To	17-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Thursday,6th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1754/2015 FIXED	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)
HEARING				
2	WP(C)/9305/2019 PART-HEARD, FIXED	BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
3	WITH WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
	WITH I.A.(Civil)/1032/2020 in WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	GA, ASSAM SC, APSC
4	WITH WP(C)/4999/2024	SANJIB KUMAR DAS AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MR T DAS MS S PATOWARY	SC, APSC SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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14)	MR. N ISLAM	05-02-2025	To	07-02-2025
15)	MR. B NATH	11-02-2025	To	28-02-2025
16)	MR. D BORAH	06-02-2025	To	17-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 6

[RESPECTIVE DIVISION BENCH-II AND SPECIAL DIVISION BENCH WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WA/7/2025 AT 10:30 A.M, BY SLIP	M/S AASRAY FOODS PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR. SURAJIT DUTTA MR. P SENGUPTA MS. I DAS MR. I LAHIRI	SC, A P
	WITH I.A.(Civil)/76/2025 in WA/7/2025	M/S AASRAY FOODS PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS (A)	MR. SURAJIT DUTTA MR. P SENGUPTA MS. I DAS MR. I LAHIRI	SC, A P
2	WA/8/2025	M/S AASRAY FOODS PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND ANR (B)	MR. SURAJIT DUTTA MR. P SENGUPTA MS. I DAS MR. I LAHIRI	SC, A P
	WITH I.A.(Civil)/77/2025 in WA/8/2025	M/S AASRAY FOODS PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND ANR	MR. SURAJIT DUTTA MR. P SENGUPTA MS. I DAS MR. I LAHIRI	SC, A P

LEAVE NOTE OF ADVOCATES FOR 06/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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14)	MR. N ISLAM	05-02-2025	To	07-02-2025
15)	MR. B NATH	11-02-2025	To	28-02-2025
16)	MR. D BORAH	06-02-2025	To	17-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,6th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

[DIVISION BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND
HONOURABLE MRS. JUSTICE S.P. KHAUND]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2718/2018 FIXED, WITH LCR	RUSTOM ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. A KHALEQUE MR. Z KHALID	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	WA/313/2024 FIXED, WITH OFFICENOTE	M/S FEEDBACK INFRA PVT LTD Versus UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY N GAUTAM N GAUTAM	MRS. R DEVI DY.S.G.I. SC, NHIDC
3	WP(C)/5128/2024 FIXED, WITH LCR	BASED ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
4	W.P.(Cri.)/25/2024 FIXED	ISHAN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM MR. J BARMAN(R-4) MR D J BORO (R-4)
5	I.A.(Civil)/3999/2024 FIXED in WA/13834/2024 WITH WA/13834/2024 (Filing Number)	BIJOY BARLA AND 4 ORS Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. S K DAS MR A I TALUKDAR	SC, FOREST SC, PCB
		BIJOY BARLA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS	
HEARING				
6	WP(C)/245/2019 WITH LCR	SHUKURJAN NESSA @ SUKURJAN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR H ALI MR. J M SOLAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

7	WP(C)/253/2019 WITH LCR	FALANI KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR D. CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/329/2019 WITH LCR	RUKIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/461/2019 WITH LCR	RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/521/2019 WITH LCR	UZALA BEGUM @ UZELA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM MR. P N GOSWAMI, ADDL. AG, ASSAM (R-13 & 14) ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)
12	WITH PIL/30/2020	VIKRAM RAJKHOWA AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)
13	WITH PIL/36/2020	BASANTA DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)
14	WITH PIL/45/2020	BIBEK DAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA
15	WITH PIL/39/2022	MRINMOY KHATANIAR AND ANR Versus THE UNION OF INDIA AND 11 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
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14)	MR. N ISLAM	05-02-2025	To	07-02-2025
15)	MR. B NATH	11-02-2025	To	28-02-2025
16)	MR. D BORAH	06-02-2025	To	17-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6358/2024	PINTU DAS Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR N N UPADHYAYA J DAS	SC, ELEM. EDU GA, ASSAM SC, SSA
2	Cont.Cas(C)/37/2025	SANGITA ROY Versus SMTI MAMTA HOJAI	MR. M DUTTA MS S DEV L DEKA	
3	Cont.Cas(C)/38/2025	PABAN RAHANG Versus BIJOYA CHOUDHURY AND 4 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	
4	Cont.Cas(C)/40/2025	LAKSHI KANTA SARMA Versus DR BIJOYA CHOUDHURY IAS AND ORS	MS S A KHALIFA MS. PADMINI BARUA	
5	Cont.Cas(C)/42/2025	FARUK KHAN AND 4 ORS Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
6	Cont.Cas(C)/43/2025	MRIGEN KALITA AND 279 OTHERS Versus MANJIT BRAHMA, ACS AND 2 ORS.	MR. P MAHANTA M DAS	
7	Cont.Cas(C)/44/2025	ANJAN KUMAR NATH AND 5 ORS. Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
8	Cont.Cas(C)/45/2025	BIJU DEVI AND 3 ORS Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
9	Cont.Cas(C)/46/2025	ISMAIL HOQUE AND 8 ORS. Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
10	WP(C)/451/2025	DHARANI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K GOSWAMI MS. J DEKA MS. A TALUKDAR	SC, SEC. EDU.
11	WP(C)/457/2025	MAHFUZ AHMED LASKAR Versus THE STATE OF ASSAMV	MR. D H MOZUMDER	SC, ELEM. EDU GA, ASSAM
12	WP(C)/483/2025	SIRIN SULTANA LASKAR Versus THE STATE OF ASSAM 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
13	WP(C)/488/2025	MD MOHIBUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU GA, ASSAM

14	WP(C)/490/2025	BIPUL KANTI CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K PURKAYASTHA MR. S SHARMA B RONGHANGPI	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, EDU SC, FINANCE DEPTT.
15	WP(C)/493/2025	MD. ABDUL MALEK Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MS R BEGUM	GA, ASSAM SC, SEC. EDU.
16	WP(C)/504/2025	MD. SAFIUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU
17	WP(C)/507/2025	SRI PULIN CHANDRA MILI Versus THE STATE OF ASSAM AND ORS	MR. D P CHALIHA MR. U P CHALIHA	SC, ELEM. EDU GA, ASSAM
18	WP(C)/513/2025	ABDUL MAZID AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN	SC, ELEM. EDU
19	WP(C)/524/2025	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
20	WP(C)/525/2025	MOHAMMAD ALI LASKAR AND 16 OTHERS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU SC, FINANCE DEPTT.
21	WP(C)/531/2025	SMTI KABITA GOHAIN Versus THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
22	WP(C)/544/2025	SHYAM SAMIR BAIRAGI AND 229 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MR. A NATH	SC, HIGHER EDU SC, AHSEC
23	WP(C)/545/2025	THE SCHOOL MANAGEMENT COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, ELEM. EDU GA, ASSAM SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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16)	MR. D BORAH	06-02-2025	To	17-02-2025



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[For Thursday,6th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/472/2025 FIXED	BINOD HAZARIKA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS.	MR. S P ROY MS P DEY MS. V RAI	SC, G M D A SC, GMC
ADMISSION				
2	WP(C)/3212/2022 FIXED	AROMA INDIA PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	DR A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. SURAJIT DAS (r-8) GA, ASSAM MR. P P DAS (r-8) SC, INDUSTRIES AND COMMERCE SC, TAXES
3	WP(C)/5418/2023 FIXED	ABIR DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
4	WP(C)/5428/2023 FIXED	JITEN BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM MR. N UPADHAYAY (R-5) MS. M BARMAN (R-2, R-3, R-4) MS. J GOGOI (R-6) SC, REVENUE SC, WATER RESOURCE SC, IRRIGATION
5	WP(C)/415/2024 FIXED	PRAKASH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE SC, AGRIC. DEPARTMENT
6	WP(C)/1745/2024 FIXED	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA Versus THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	GA, ASSAM
ORDERS				
7	WP(C)/2886/2021 B/O	NIREN CHANDRA NATH Versus CHAIRMAN, SBI AND 4 ORS	MR. R C SAIKIA MR S DAS MS. KARABI SAIKIA	MR G JALAN (r-1 to 4)

8	Cont.Cas(C)/549/2023 B/O	M/S OM SAI TRADING COMPANY AND ANR Versus NANDESWAR BORGOHAIN, A.S.I.	MR. M A SHEIKH K U AHMED MS F INTAZ	MS G BORA (R2) MS. B TALUKDAR (R2)
9	Cont.Cas(C)/360/2024 FIXED	SANDEEP KUMAR BHAGAT Versus SMT. ANJANA DAS AND 2 ORS.	MS S SHARMA	MR. K K NANDI(R-1) MR. B SHARMA (R-2) MR. H DAS(R-2) MS S DEY(R-1)
10	WP(C)/4809/2024 FIXED	RUTH YVONNE URSULA GOMEZ Versus UNION OF INDIA AND 10 ORS	MR B D DAS MR H K SARMA MR. P BHOWMICK MR J LOTHAN	MR. A R BHUYAN (R4, R-5) GA, ASSAM MR. R BORUAH (R-6 TO 10) MR N Z CHOUDHURY(R4, R-5) MR N A MAZARBHUIYA(R4, R-5) DY.S.G.I.

HEARING

11	WP(C)/1101/2017	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	MR.S SAIKIA(SC, A.S.A.M.B.) MR. N J GOGOI
	WITH I.A.(Civil)/3056/2017 in WP(C)/1101/2017	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, A S A M B
12	WP(C)/4063/2020 B/O	M/S BARBHUIYA TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
13	WP(C)/742/2021	STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR SISHIR DUTTA (R2) MR. D C BORAH MS M BORCHETIYA (R2) MR S DUTTA (R2) ASSTT.S.G.I. MR. SIDHANT DUTTA (R2)
14	WP(C)/6717/2021	SHOWNA SWARGIARY AND 36 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. M SARANIA MD. S U AHMED MS N BISHAYA MR. A I KATHAR MR. N N SARMA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
15	WP(C)/5149/2022	RINA BEGUM LASKAR @ RINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS A BEGUM B. PATHAK	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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15)	MR. B NATH	11-02-2025	To	28-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MRS. JUSTICE S.P. KHAUND RISES, AND WILL SIT AGAIN AFTER RISING OF THE SPECIAL DIVISION BENCH, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY FILED -			
1 Arb.P./2/2023 FIXED.	BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	MR. P BORAH (r-2) MRS K M SAIKIA (r-2)

LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 10

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND
HONOURABLE MRS. JUSTICE S.P. KHAUND]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Death Sentence Ref./5/2018 WITH LCR 2 BUNDLE. P.B-8 VOL. WITH OFFICE NOTE.	NATIONAL INVESTIGATION AGENCY (NIA) Versus BISHNU NARZARY ANR	SC, NIA	MR N DUTTA (R2) MR. N N B CHOUDHURY (R2) MR. N SARKAR (R2)
	WITH Crl.A./342/2018	SRI NITUL DAIMARY @ NAIHAB Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR. M SARANIA MR. S U AHMED MS. I KEITZAR	SC, NIA
	WITH Crl.A./358/2018	SRI AJOY BASUMATARY @ B. BUHUM Versus NATIONAL INVESTIGATION AGENCY AND ANR	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR. A PHUKAN	PP, ASSAM SC, NIA
	WITH I.A.(Crl.)/945/2018 in Crl.A./358/2018	SRI AJOY BASUMATARY @ B. BUHUM Versus NATIONAL INVESTIGATION AGENCY AND ANR	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR. A PHUKAN	PP, ASSAM SC, NIA
	WITH I.A.(Crl.)/483/2020 in Crl.A./358/2018	NATIONAL INVESTIGATION AGENCY(NIA) Versus AJOY BASUMATARY @ B BUHUM AND ANR.	MR. S.C. KEYA(SC, NIA)	PP, ASSAM
	WITH Crl.A./93/2019	BISHNU NARZARY @ N. BERAMA Versus THE NATIONAL INVESTIGATING AGENCY (NIA)	MR. M SARANIA MD. S U AHMED MS. I KEITZAR	SC, NIA
	WITH Crl.A./171/2019	SRI SANJU BORDOLOI Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA MS R HALOI	SC, NIA

6	CRL.A(J)/19/2021 4 Y 8 M 2 D.:WITH LCR 5 FILES.	AMIT MURAH Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
7	CRL.A(J)/21/2021 4 Y 2 M 2 D.:WITH LCR 4 FILES, P.B-2.	JAHANUDDIN ALI Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/23/2021 6 Y 8 M 20 D.:WITH LCR 5 FILES. P.B-2.	JAGU HEMBRAM Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE MR. B BARUAH	PP, ASSAM
9	Mat.App./25/2021 WITH LCR. FIXED.	XXXXXXX Versus XXXXXXX	MR. K N CHOUDHURY MR. T DEURI MISS. R R KAKATI MR. D J DAS N GAUTAM	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA
10	CRL.A(J)/25/2021 6 Y 10 M 8 D.:WITH LCR 6 FILES. P.B-2.	MEGHA TIMUNG Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
11	CRL.A(J)/27/2021 7 Y 0 M 15 D.:WITH LCR 5 FILES. P.B-2.	SMT. LAXMI KARUWA Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
12	Crl.A./126/2023 2 Y 1 M 8 D.:WITH LCR 3 FILES. P.B-2. FIXED.	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	MR. S BISWAS, LEGAL AID R-2 PP, ASSAM
	WITH I.A.(Crl.)/293/2023 in Crl.A./126/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./271/2025	RINGKANG NARZARY Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
2	Bail Appln./272/2025	MRIDUL GOGOI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
3	Bail Appln./274/2025	RASHMI DEKA BARUAH Versus THE STATE OF ASSAM	MR. M SAIKIA MR. B K GOGOI	PP, ASSAM
4	Bail Appln./275/2025	MOYAZ ALI AND ANR Versus THE STATE OF ASSAM	MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
5	Bail Appln./276/2025	ABDUR RAZZAK @ MD ABDUR REZZEK @ RAJIB Versus THE STATE OF ASSAM	MR J HUSSAIN MR. F A HASSAN	PP, ASSAM
MOTION				
6	Crl.Pet./1552/2024 B/O	MD. MUSTAFA ANARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MR. J ALI	PP, ASSAM
7	Crl.Rev.P./30/2025	ANJU ARA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	PP, ASSAM
8	Crl.Pet./88/2025	PROGRESSIVE CONSTRUCTION LIMITED Versus THE STATE OF ASSAM AND ANR	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
9	Crl.Pet./89/2025	ABDUL GONI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
10	Crl.Pet./90/2025	ANUMA BORO Versus THE STATE OF ASSAM AND ANR	MR M HASSAN	PP, ASSAM
11	Crl.Pet./91/2025	MD RASHIDUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM

12	Crl.Pet./93/2025 B/O	RAFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S HAZARIKA	PP, ASSAM
13	Crl.Pet./95/2025	DANESH ALI Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. S ISLAM MR. M MONDAL	PP, ASSAM
14	Crl.Pet./96/2025	SYEDA BOBY BEGUM Versus THE STATE OF ASSAM AND ANR	MR. A WAHAB MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
15	Crl.Pet./97/2025	ALAM KHAN Versus THE STATE OF ASSAM	MR. S NATH MR P K KALITA MS. J GHOSH	PP, ASSAM
16	Crl.Pet./98/2025	JULEKHA BEGUM Versus THE STATE OF ASSAM AND ANR	MR J H SAIKIA	PP, ASSAM
17	Crl.Pet./99/2025	RINTU KUMAR PEGU Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
ADMISSION				
18	Crl.Rev.P./250/2024 FIXED	OSMAN GONI @ OSMAN ALI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
19	Crl.Pet./1545/2024 B/O	ANUSREE TRADING AND EXIM PRIVATE LIMITED Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
20	Crl.A./24/2025	BUDHESWAR BASUMATARY Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
	WITH I.A.(Crl.)/77/2025 in Crl.A./24/2025	BUDHESWAR BASUMATAY Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
21	Crl.A./26/2025	BABU KRO @ TARJEN KRO Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
	WITH I.A.(Crl.)/81/2025 in Crl.A./26/2025	BABU KRO @ TARJEN KRO Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
22	Crl.A./27/2025	SIDDHARTHA DAS Versus THE STATE OF ASSAM AND ANR	MS R R MUZIB MS T GHOSH	PP, ASSAM
23	Crl.A./28/2025	MD MAKIBUL ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR F HAQUE U U KHAN	PP, ASSAM
	WITH I.A.(Crl.)/82/2025 in Crl.A./28/2025	MD MAKIBUL ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR F HAQUE U U KHAN	PP, ASSAM

BAIL HEARING (BA)

24	Bail Appln./195/2025 FIXED	SRI ROBIN RAHANG Versus THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA	PP, ASSAM
BAIL HEARING				
25	AB/1532/2024 AB 1663/2024(D/O), FIXED	MAINUL HOQUE MONDAL Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MRS. M A OZAH (R-2) PP, ASSAM
26	AB/1923/2024 FIXED	SHAHIDUL KHAN Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	MR. A RAHMAN PP, ASSAM
27	AB/2577/2024 FIXED	BITU DEKA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
28	AB/2763/2024 FIXED	DIPJYOTI BORUAH AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
29	AB/2803/2024 FIXED	MANOJ KUMAR BORDOLOI @ MONUJ KUMAR BORDOLOI Versus THE STATE OF ASSAM	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
30	AB/2804/2024 FIXED	JURAN ALI AHMED Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
31	AB/2855/2024 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
32	AB/2937/2024 FIXED	RAMAVATAR MANIHARI @ RAAMAVTER MAHESHWARI Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR MR. M S HUSSAIN	PP, ASSAM
33	AB/3009/2024 FIXED	AMANDEEP SINGH AND ANR Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
34	WITH AB/2870/2024	MOIDUL ISLAM Versus THE STATE OF ASSAM	MR. A BORPUZARI	PP, ASSAM
35	AB/3156/2024 FIXED	DIBAKAR BARMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
36	AB/3169/2024 FIXED	ATIKUR RAHMAN SIKDER @ KHOKON Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. P AHMED N. UDDIN MR. N ISLAM R KHA	PP, ASSAM
37	AB/3199/2024 FIXED	SIFAT ALI BARBHUIYA AND 9 ORS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
38	AB/3245/2024 FIXED	CHANDAN SARKAR Versus THE STATE OF ASSAM	MS. S G BARUAH MR. S K ROY MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
39	AB/3442/2024 FIXED	MD ABDULLAH HUSSAIN @ BIKI BORA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
40	AB/34/2025 FIXED	ANIL KR DEURI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

41	AB/67/2025 FIXED	SIDDIQUE ALI AND ORS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
42	AB/85/2025 FIXED	BISWA BIKAS SARMA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM
43	AB/87/2025 FIXED	SAMPATH S AND 3 ORS Versus THE STATE OF ASSAM	MR H K DAS MR B DEKA MR M KALITA	PP, ASSAM
44	AB/102/2025 FIXED	KHAIRUL ISLAM TAPADAR @ KAHIRUL HOQUE TAPADAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
45	AB/137/2025 FIXED	SANJAY KALITA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
46	AB/159/2025 FIXED	BARNALI RAHANG AND ANR Versus THE STATE OF ASSAM	MR. S K JAIN MS D DAS	PP, ASSAM
ORDERS				
47	Crl.Rev.P./492/2024 FIXED	MD. MUSTAFA KAMAL PASSA @ MUSTAFA KAMAL PASA Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	A W AMAN (R-2) MS SURAYA RAHMAN(R-2) MR SARFRAZ NAWAZ(R-2) PP, ASSAM
48	I.A.(Crl.)/559/2024 B/O in Crl.Rev.P./4808/2024	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
	WITH Crl.Rev.P./4808/2024 (Filing Number)	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR (H)	MR. N J DUTTA	
HEARING				
49	RFA/26/2019 CAVT. NO.0058/2019 WITH LCR	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR K K MAHANTA MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. K SINGHA MR. S G BHATTACHARJEE MR. M KASHYAP MR. A SALAMUDDIN	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
	WITH RFA/25/2019 CAVT. NO. 0058/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. S G BHATTACHARJEE MR. M KASHYAP	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
	WITH I.A.(Civil)/774/2019 in RFA/25/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR K L GUPTA MR. S G BHATTACHARJEE	GA, ASSAM MR. B SARMAH SC, NF RLY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Thursday,6th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./253/2025	SRI BHABAKRISHNA BARMAN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	PP, ASSAM
2	Bail Appln./256/2025	ABDUL ALIM Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	PP, ASSAM
MOTION				
3	Crl.Pet./1428/2024 B/O	SAMIR TALUKDAR @ SAMIR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
ADMISSION				
4	WP(C)/6753/2023 PART-HEARD, FIXED	CHANDRA KANTA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, ELEM. EDU GA, ASSAM
5	Crl.Rev.P./222/2024 B/O	INDRAJIT BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. SK N MOHAMMAD	MR. M PHUKAN, LD, P.P., ASSAM.
BAIL HEARING (BA)				
6	Bail Appln./1423/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
7	Bail Appln./1780/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. ABDUL ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
8	Bail Appln./3043/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD NOOR MOHAMMAD Versus THE STATE OF ASSAM	MS M SAHOO N NEOG L BANIK MS. S KAUR MR. N N JHA	PP, ASSAM
9	Bail Appln./3897/2024 WITH OFFICE NOTE, FIXED	ASHIQUR RAHMAN Versus THE STATE OF ASSAM	MR. A JAHID MR A IKBAL	PP, ASSAM
10	Bail Appln./3962/2024 WITH OFFICE NOTE, FIXED	RANJIT KARMAKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

11	Bail Appln./57/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAHUL ALI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
12	Bail Appln./142/2025 WITH OFFICE NOTE, FIXED	ABUL KHAYER MD SIDDIQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
13	Bail Appln./159/2025 WITH OFFICE NOTE, FIXED	FARID ALI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID	PP, ASSAM
14	Bail Appln./163/2025 WITH OFFICE NOTE, FIXED	BIPLAB GOHAIN Versus THE STATE OF ASSAM AND ANR	MS. K MALAKAR MS A MAJUMDER MS P DUTTA	PP, ASSAM
15	Bail Appln./167/2025 FIXED	JAMIR ALI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL J S AHMED	PP, ASSAM
16	Bail Appln./174/2025 WITH OFFICE NOTE, FIXED	AMIR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MS F INTAZ MR Z HUSSAIN SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
17	Bail Appln./175/2025 FIXED	ABDUL GONI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL J S AHMED	PP, ASSAM
18	Bail Appln./196/2025 FIXED	JIADUL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM

BAIL HEARING

19	AB/9/2025 WITH OFFICE NOTE, FIXED	HANNAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED MS N AKTAR	PP, ASSAM
20	AB/60/2025 WITH OFFICE NOTE, FIXED	SAYED MALLIK Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
21	AB/62/2025 WITH OFFICE NOTE, FIXED	MD SOLEMAN ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
22	AB/84/2025 WITH OFFICE NOTE, FIXED	LUHIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. F RAHMAN	PP, ASSAM
23	AB/134/2025 FIXED	AKSHAY MANDAL Versus THE STATE OF ASSAM,	MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA	PP, ASSAM SC, FOREST
24	AB/146/2025 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM,	MR. S RAHMAN MR. S U AHMED MR. K H SAIKIA	PP, ASSAM
25	AB/150/2025 FIXED	MAIDUL ALI Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
26	AB/155/2025 FIXED	DILOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM

ORDERS

27	Crl.Rev.P./464/2011 WITH LCR 4 FILES, FIXED	SRI DILARUJ ZAMAN Versus THE STATE OF ASSAM	MR. P MAHANTA, Amicus Curiae MR.A M BORA MR.P BHAGAWATI MD.S ALI MS.J BEGUM MR.M ALAM MR.G BORDOLOI	PP, ASSAM
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28	Crl.Rev.P./165/2023 WITH LCR 2 FILES, B/O	BARNALI TALUKDAR Versus DEEP JYOTI KALITA	MR. K BHATTACHARJEE MS. A BARMAN	
29	Crl.A./461/2023 WITH OFFICE NOTE, LCR 6 FILES, B/O	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM
	WITH I.A.(Crl.)/873/2024 in Crl.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
	WITH I.A.(Crl.)/1108/2024 in Crl.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM
30	Crl.A./376/2024 WITH OFFICE NOTE, FIXED	LABAN PEGU Versus THE STATE OF ASSAM AND ANR	MR U DAS MR. S SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/1073/2024 in Crl.A./376/2024	LABAN PEGU Versus THE STATE OF ASSAM AND ANR	MR U DAS MR. S SAIKIA	MR J P CHAUHAN (R-2) PP, ASSAM
31	I.A.(Crl.)/819/2024 B/O, WITH OFFICE NOTE, LCR 4 FILES in Crl.A./115/2024	SHAHJAHAN HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH Crl.A./115/2024	SHAHJAHAN HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
HEARING				
32	Crl.Pet./312/2012 WITH LCR 6 FILES, FIXED	KAMAL KISHORE KANOO Versus THE STATE OF ASSAM AND ANR	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MR.P KATAKI MS.R BEGUM PP, ASSAM
33	Crl.Rev.P./140/2017 B/O	RAJ KUMAR SINGH Versus THE STATE OF ASSAM and ANR.	MR. RAJIV AGNIHOTRI MS.R DEVI	MR. P BORA MS.S JAHAN(ADDL. P.P.,ASSAM) MR.B GOGOI(SC, FINANCE & TAXATION) MR. A CHETIA PP, ASSAM MR. M SAHEWALLA
34	Crl.Pet./706/2022 WITH LCR 1 FILE, B/O	HAZARAT ALI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	MR. DITUL DAS (r-2) MR. R RAHMAN (r-2) PP, ASSAM
35	Crl.A./70/2024 WITH OFFICE NOTE, LCR 3 FILES, B/O WITH I.A.(Crl.)/245/2024 in Crl.A./70/2024	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR. ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. R BORA MR. R BORA	MR. A PHUKAN, AMICUS CURIAE (R-2) PP, ASSAM PP, ASSAM

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[For Thursday,6th February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
1	WP(C)/1681/2020 FIXED, WITH LCR	JYOTI NARAYAN GOGOI AND 2 ORS. Versus THE HONOURABLE GAUHATI HIGH COURT AND 8 ORS.	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM R SARMAH SC, GHC
TOP OF THE LIST				
2	RSA/160/2010 (HEARING), FIXED	LABARAM KALITA, Versus MD. KURBAN ALI,	H TALUKDAR N AHMED	A R SIKDAR M H TALUKDAR A HUSSAIN M AHMED
3	WP(C)/1571/2019 FIXED	EX CONSTABLE NO. 941330734, ALAUDDIN AHMED, Versus THE UNION OF INDIA AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	MR. S S ROY ASSTT.S.G.I.
4	WP(C)/1633/2022 (AT 10:30 AM), PART-HEARD, FIXED	JERICO CHEMICALS LLP Versus THE UNION OF INDIA AND 8 ORS	MR K AGARWAL MR S BHARALI MR. M DAS MR. N K NEOG	GA, ASSAM MR. R K BHATRA (r-9) MR. K GOGOI MS P HUJURI (r-9) MS R GANGAWAT (r-9) MR A BHATRA (r-9) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI
ORDERS				
5	Review.Pet./8/2025 (AT 2:00 PM), in RSA/149/2007 (D/O), WITH LCR, FIXED	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS AND ORS. Versus ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS AND ORS.	MR. S P ROY MS. S KUMARI JYOTISH DAS	

HEARING

6	RSA/25/2015 WITH LCR, FIXED	SRI HEM CHANDRA BORAH Versus SRI TARINI KANTA BORAH	MR.P SUNDI	MR.H RAHMAN MRS. UMA CHAKRABORTY MR.P D NAIR MR G ALAM MS. M CHATTERJEE MS. M ACHARYYA MR.D NAG
7	RSA/99/2015 WITH LCR, FIXED	SRI BABUL SARMA and ANR Versus SRI MRIDUL BHAGAWATI and 6 ORS	MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA	MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R-1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGHAIN(R- 6&7) MS.A BARUAH(R- 6&7)
8	RSA/238/2015 WITH LCR, FIXED	JAGADINDRA NARAYAN ROY Versus PAPLU PAUL	MR.T J MAHANTA MS.P BHATTACHARYA MS.M KALITA MR.A BARUA	MR.B BANERJEE MR. K K DEY MS.C MOZUMDAR MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY MR V K BAROOAH
9	RSA/68/2016 WITH LCR, FIXED	SMT JOYA MONDAL and ANR Versus SRI PANKAJ KUMAR MONDAL	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	MR.H R A CHOUDHURY MR. SURAJIT DAS MR. P P DAS MR.F U BORBHUIYA MS S DAS MRS.R CHOUDHURY
10	RSA/1/2019 WITH LCR, FIXED	MD OSMAN GANI Versus ON THE DEATH OF SORMAN ALI HIS LEGAL HEIRS HASINA KHATUN AND 5 ORS	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
11	CRP(IO)/291/2022 WITH LCR, B/O	MAGHI RAM DAS Versus SMTI SWARNALIPI BORA AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S CHAMARIA (R-1) MR S KHOUND (r-3) MS M DAS (R-2) MR. P SAIKIA (R-2) MR. K MOHAMMED (r-3) MR A N SARMAH (R-1)
	WITH I.A.(Civil)/936/2023 in CRP(IO)/291/2022	SMTI SWARNALIPI BORA Versus MAGHI RAM DAS,	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
	WITH I.A.(Civil)/1001/2023 in CRP(IO)/291/2022	SMTI SWARNALIPI BORA, Versus MAGHI RAM DAS,AND 5 ORS.	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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[For Thursday,6th February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MRS. JUSTICE S.P. KHAUND RISES, AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH-II, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./264/2025	SULMAN KHAN Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
2	Bail Appln./265/2025	DHRUBA CHOUDHURY Versus THE STATE OF ASSAM	MR. S K TALUKDAR MS. S T BOKTH MR. A B T HAQUE T R OVUNG	PP, ASSAM
3	Bail Appln./267/2025	TARABUL ISLAM Versus THE STATE OF ASSAM	MS. S AHMED MR. S AGARWAL MR A HAWARI MR B. RAHMAN MR. AMRIT N	PP, ASSAM
MOTION				
4	AB/209/2025	RUMA CHAKRABARTY Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL	PP, ASSAM
5	AB/210/2025	NIKURAJ HANDIQUE Versus THE STATE OF ASSAM	MR B M DEKA MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
6	AB/211/2025	MD NUR HUSSAIN Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
7	AB/212/2025	NAKIBUR ALI AND ANR Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
8	AB/214/2025	GUNESWAR BHARALI Versus THE STATE OF ASSAM	MR K BHUYAN MR H A AHMED MR N ISLAM	PP, ASSAM
9	AB/215/2025	AMIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM

10	AB/216/2025	KAUSHIK CHOUDHURY Versus THE STATE OF ASSAM	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
11	AB/220/2025	JIYARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
12	AB/221/2025	SRI AMAN KUMAR GUPTA AND ANR. Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MS D DAS MR. I K BURAGOHAIN	PP, ASSAM
13	AB/222/2025	SRI SAHADOT ALI @ SRI SAHADAT ALI AND ANR. Versus THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
14	AB/223/2025	BOBITA BHUYAN Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	PP, ASSAM
15	AB/225/2025	IMAMUL HUSSAIN Versus THE STATE OF ASSAM	MR D TALUKDAR S M MUNIR	PP, ASSAM
16	AB/226/2025	ATUL MIRDHA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS N DEKA MR SAURADEEP DEY	PP, ASSAM
17	AB/227/2025	PRADIP DAS Versus THE STATE OF ASSAM	MR. B BORAH MR. M M ZAMAN	PP, ASSAM

BAIL HEARING (BA)

18	Bail Appln./3084/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HAMIDA BEGUM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
19	Bail Appln./3956/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SRI RAJIB PEGU Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
20	Bail Appln./49/2025 WITH OFFICE NOTE, FIXED	SUJAL ALI Versus THE STATE OF ASAAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
21	Bail Appln./102/2025 FIXED	SRI JOHORLAL MORANG Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM

BAIL HEARING

22	AB/2072/2024 FIXED	FR JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	RAJU DEURI MR. S K DEORI	MS. D SAIKIA, Amicus Curiae,(R-2) MR. N MAHAJAN, Amicus Curiae,(R-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
6)	MR. R P SINGH	29-01-2025	To	18-02-2025
7)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
8)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
9)	MR S K AGARWAL	04-02-2025	To	11-02-2025
10)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
11)	DARAK ULLAH	04-02-2025	To	07-02-2025

12)	MR. A SATTAR	08-02-2025	To	14-02-2025
13)	MR H K MAHANTA	06-02-2025	To	06-02-2025
14)	MR. N ISLAM	05-02-2025	To	07-02-2025
15)	MR. B NATH	11-02-2025	To	28-02-2025
16)	MR. D BORAH	06-02-2025	To	17-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,6th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Tr.P.(C)/70/2024 FIXED	DEPIKA KUTUM Versus RINTU KUMAR PEGU	MD A SAHAD B.L. SARMA MR. M H ALI	MR S N KRISHNATRAYA MR R YASIN
2	FAO/71/2024 WITH LCR, FIXED	GEETI BORA AND ANR Versus NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	MR. J C CHAUDHURY (R-1,2,3) MD A SAHAD (R-1,2,3) MR. R K BHUYAN (R-1,2,3) MR. M H ALI (R-1,2,3)
	WITH I.A.(Civil)/3088/2024 in FAO/71/2024	GEETI BORA AND ANR Versus NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	
3	CRP(IO)/529/2024 WITH LCR, FIXED	SRI PRASANTA RAJKHOWA AND 4 ORS Versus SRI BHADRESHWAR DAS AND 6 ORS	MR H DAS MR. P GOGOI MS. S DUTTA	MR. A GANGULY (ALL RESPONDENTS) MR. A DUTTA(ALL RESPONDENTS) MR. A DHANUKA(ALL RESPONDENTS)
HEARING				
4	MACApp./59/2011 WITH LCR	DIPAK KALITA, Versus THE DIVISIONAL MANAGER and ORS,	MR.J I BORBHUIYA MRS.K H CHOUDHURY MR.R P ROY	MR.S S SHARMA MRG JALAN MS.F KHAN MR.G MISHRA MS.L SARMA
5	MFA/105/2011 WITH LCR	UNION OF INDIA, Versus M/S RATHI SALT and GRAINS P LTD.	MSB DEVI MR. B SARMA MS.R R BORAH	MR.K P MAHESWARI MS.J CHOUDHURY MS.M SHARMA MR. DIVYANSH RATHI
6	MFA/117/2011 WITH LCR	UNION OF INDIA, Versus M/S BAJAJ STEEL,	MSB DEVI MR.B SHARMARly.Adv. MR.N K DAS	MR.K P MAHESWARI MR.A GOYAL MS.J CHOUDHURY MS.M SHARMA MR. DIVYANSH RATHI
7	MACApp./120/2011 WITH LCR 3 FILES	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK

8	MFA/125/2011 WITH LCR	UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.) MS.M ACHARYYA MS.R R BORAH	MS.G TRIPATHI MR.G KHANDELIA MS.J TRIPATHI
	WITH MC/3622/2011 in MFA/125/2011	UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MR.N K DAS MS.R R BORAH	
	WITH MC/1138/2012 in MFA/125/2011	UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MR.N K DAS MS.R R BORAH	
9	MACApp./66/2012 WITH LCR	THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND 3 ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR. R GOSWAMI(R-4) MS. M SAIKIA(R-4) MS. P BORTHAKUR(R-4) FOR CAVEATOR MR.WISE IMRAN
	WITH MC/1135/2012 in MACApp./66/2012	THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	FOR CAVEATOR MR.WISE IMRAN
10	MACApp./45/2013 WITH LCR	ATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF HAIDAR ALI HIS LEGAL HEIRS RABIYA BIBI and 6 ORS	MR.G BAISHYA MRS.B DAS MS.D KOUR	MR.M U MONDAL MR.A GANGULY MR.M HUSSAIN MR.A A KHAN MR.B DAS
11	MFA/110/2013 WITH LCR	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY
	WITH MFA/109/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY
13	MFA/115/2013 WITH LCR	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA,	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY MS.M PHUKAN SC, NF RLY
	WITH MFA/88/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
15	MFA/8/2015	M/S UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MS.S SARMA MR.A GOYAL	MS.M CHATTERJEE SC, NF RLYR-1 MRS.U CHAKRABORTY
16	MACApp./302/2013 WITH LCR	RUMI TALUKDAR Versus RAJIB ALI and 2 ORS.	MR.J TALUKDAR MR.B K JAIN MS U DAS MS.M DASGUPTA MS.A SAIKIA	MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MS.A GOGOI
17	MFA/17/2014 WITH LCR, FIXED	M/S. JAIN ASSOCIATES Versus UNION OF INDIA and 2 ORS.	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR.A K SARKAR MR.A BARKATAKI MR.A BARKAKATI SC, NF RLY

18	MACApp./178/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR H BARUAH (r-1,3) MR.A AHMED MS.M SAIKIA MR P P PHUKAN (r-1,3) MRA HAWARI MR.I ISLAM MS.S DEB
	WITH MC/2080/2014 in MACApp./178/2014	NATIONAL INSURANCE CO. LTD. Versus ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR.A AHMED MS.M SAIKIA MRA HAWARI MR.I ISLAM MS.S DEB
19	Arb.A./10/2016 WITH LCR	UNION OF INDIA Versus M/S KAMAKHYA ENTERPRISE	MR.S C KEYAL MR H GUPTA ASSTT.S.G.I.	
20	MACApp./338/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus CHITTRALEKHA BORA	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
	WITH I.A.(Civil)/2261/2017 in MACApp./338/2017	NATIONAL INSURANCE CO. LTD. Versus CHITTARLEKHA BORAH and ORS.	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
21	MACApp./223/2019 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus MRS. HUNPAHI AHOM and 3 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. B BARUAH (R1) MS. L YANGZOM (R1) MS. P BATHARI (R1)
	WITH CO/37/2019 in MACApp./223/2019	SMTI. HUNPAHI AHOM @ SUNPAHI AHOM Versus THE BHARATI AXA GENERAL INSURANCE CO. LTD.	MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. R GOSWAMI
22	Intest.Cas./3/2020 WITH LCR, B/O	SRI GAURI SHANKAR PAUL @ MORAN PAUL Versus ARI BISWAJIT @ DEBU PAUL	MR. A K PURKAYASTHA MS. S B CHOUDHURY	MRS. K DEVI MS R P BARUAH

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
6)	MR. R P SINGH	29-01-2025	To	18-02-2025
7)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
8)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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11)	DARAK ULLAH	04-02-2025	To	07-02-2025
12)	MR. A SATTAR	08-02-2025	To	14-02-2025
13)	MR H K MAHANTA	06-02-2025	To	06-02-2025
14)	MR. N ISLAM	05-02-2025	To	07-02-2025
15)	MR. B NATH	11-02-2025	To	28-02-2025
16)	MR. D BORAH	06-02-2025	To	17-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,6th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7027/2024 B/O	SAMIKSHA RABHA Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MS. S DEVI MS. J GHOSH	MRS S BARUAH(C.G.C) DY.S.G.I. SC, GMCH
ADMISSION				
2	WP(C)/4287/2017 FIXED	MONIKA DAS Versus THE STATE OF ASSAM and 8 ORS.	MR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN MR M BARDOLOI	MS S MOCHAHARI (RES. 3 TO 9) MR SISHIR DUTTA (RES. 3 TO 9) MR. SIDHANT DUTTA (RES. 3 TO 9) SC, HEALTH
3	WP(C)/7448/2019 FIXED	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL MR D NATH, SC,APGCL(R-3 & 4)
4	WP(C)/2166/2020 FIXED	NO. G /5018840X EX RFN/GD DURGA BAHADUR PRADHAN Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
5	WP(C)/4319/2021 FIXED	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1945/2021 in WP(C)/4319/2021	KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	WITH I.A.(Civil)/2070/2021 in WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
6	WP(C)/3565/2023	SHANTANU DHAR Versus THE STATE OF ASSAM AND 7 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS	GA, ASSAM MR D K DAS (r-7) MR H BETALA (r-7) MR C KUMAR (r-7) SC, WPT AND BC SC, TAXES

7	WP(C)/5478/2021 FIXED	BONIL JOHORI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
	WITH			
8	WP(C)/5444/2021	PRASANNA HASNU Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
	WITH			
9	WP(C)/5477/2021	NOBIN KEMPRAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
	WITH			
10	WP(C)/5513/2021	JOYRESH THOUSEN Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
11	WP(C)/6971/2021 FIXED	MR. HIRU MAHANTA AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4) SC, FINANCE DEPARTMENT
12	WP(C)/6633/2022 FIXED	ANKIT KUMAR Versus MANAGING DIRECTOR, FOOD CORPORATION OF INDIA (FCI) AND 33 ORS	MR. G K GUPTA	SC, F C I
	WITH			
13	WP(C)/7033/2022	RANJEET SINGH Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
	WITH			
14	WP(C)/7096/2022	PRADEEP KUMAR Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
15	WP(C)/4156/2023 FIXED	MANTU BARMAN Versus THE UNION OF INDIA AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	MR. A K DUTTA DY.S.G.I.
	WITH			
	I.A.(Civil)/2295/2024 in WP(C)/4156/2023	THE UNION OF INDIA AND 3 ORS. Versus MANTU BARMAN	MR. A K DUTTA	MR. S BORTHAKUR
16	WP(C)/5175/2023 FIXED	BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
17	WP(C)/6767/2023 FIXED	BIVA RANI NAG Versus UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	C.G.C. MR. D J DAS (R-1 TO R-7) DY.S.G.I.
18	WP(C)/2053/2024 FIXED	MEDHABRATA BURAGOHAIN Versus ASSAM PUBLIC SERVICE COMMISSION AND 4 ORS.	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	SC, APSC
19	WP(C)/2756/2024 B/O	GANESH BALMIKI Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH	MR. D. BORA (GA, ASSAM) SC, FOREST
20	WP(C)/2933/2024 FIXED	RAMUDGAR YADAV Versus THE UNION OF INDIA AND 8 ORS	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MS G SWAMI	MR. P K ROY(R-2 TO 7) MR. S K CHAKRABORTY(R-2 TO 7) MRS. A CHAKRABORTY(R-2 TO 7) MRS P HAZARIKA(R-8) DY.S.G.I. MS. RIA TIWARI (R-8) SC, F C I

21	WP(C)/5557/2024 FIXED	DEEPIKA DADANI Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA K AHMED MR. A KASHYAP	GA, ASSAM SC, APSC SC, REVENUE
22	I.A.(Civil)/170/2025 FIXED in WP(C)/3125/2024 WITH WP(C)/3125/2024	THE STATE OF ASSAM AND 2 ORS Versus MOONSOON BARKAKOTI AND 4 ORS MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	DIPANKAR NATH MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	MR. J PATOWARY GA, ASSAM
ORDERS				
23	Cont.Cas(C)/648/2024 B/O	SHORBHANU NESSA Versus PARTHA PORTIM NEOG, ACS AND ANR	MR. M ALI MR J. ISLAM	
HEARING				
24	WP(C)/4283/2012 FIXED	ARUN KONWAR and ANR. Versus THE STATE OF ASSAM AND ORS	MR.D P CHALIHA MS.A MAHANTA MR.U P CHALIHA	GA, ASSAM
25	WP(C)/1775/2014 FIXED	SMTI JURI BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR S BORTHAKUR MRA CHANDRAN MR.A CHETRY MR. D GOGOI	GA, ASSAM
26	WP(C)/3490/2016	MUKTASHREE HIGH SCHOOL and ANR. Versus THE UNION OF INDIA and 4 ORS	MR.A DASGUPTA MS.B DAS MR.S CHAKRABARTY	MR.P K ROY(R-2-5) C.G.C. MR.M DUTTA(R-2-5) MR.A CHAKRABORTY(R-- -5) MR K CHAKRAVARTY R-2-5 ASSTT.S.G.I. MS.H TERANGPI
27	WP(C)/6503/2017 FIXED	PRADIP RAJBONGSHI @ PRADIP CH. RAJBONSHI Versus THE STATE OF ASSAM and 3 ORS.	MS.B MAHANTA MR.P K SARMA MS.B BHUYAN	GA, ASSAM
28	WP(C)/4038/2018 FIXED	EX-CT/GD NO. 031520548 NILAM CHAND DAIMARI Versus THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. A BHATTACHARYA	MRS. R DEVI ASSTT.S.G.I.
29	WP(C)/8442/2019 FIXED	UTPALA SAHU SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	GA, ASSAM SC, FINANCE
30	WP(C)/3886/2020 FIXED	SUNIL KUMAR MISRA Versus THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAIN MR. B J MUKHERJEE
31	WP(C)/1638/2022 FIXED	PRANJAL BORUAH AND 3 ORS Versus OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA
32	WP(C)/2479/2022 B/O	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR D DAS	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
33	WP(C)/1069/2023 FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL

34	WITH WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
35	WITH WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
	WITH I.A.(Civil)/3365/2024 in WP(C)/8082/2022	THE CHIEF VIGILANCE OFFICER, INDIAN OIL CORPORATION LTD., Versus PRASHANK KUMAR AND 5 ORS	MR R KARIM	
	WITH I.A.(Civil)/3366/2024 in WP(C)/8082/2022	THE UNION OF INDIA Versus PRASHANK KUMAR AND 5 ORS	MR R KARIM	MR. R M DEKA
36	WITH WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
37	WITH WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
38	WITH WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
39	WITH WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
40	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
	WITH I.A.(Civil)/3363/2024 in WP(C)/1077/2023	GENERAL MANAGER (VIGILANCE) Versus ANSHUMAN BARUAH AND 5 ORS	MR R KARIM	MR A BHATRA

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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9)	MR S K AGARWAL	04-02-2025	To	11-02-2025
10)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
11)	DARAK ULLAH	04-02-2025	To	07-02-2025
12)	MR. A SATTAR	08-02-2025	To	14-02-2025
13)	MR H K MAHANTA	06-02-2025	To	06-02-2025
14)	MR. N ISLAM	05-02-2025	To	07-02-2025
15)	MR. B NATH	11-02-2025	To	28-02-2025
16)	MR. D BORAH	06-02-2025	To	17-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,6th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./116/2025 WITH OFFICE NOTE, FIXED	LALRUHLU HMAR AND ANR Versus UNION OF INDIA AND ANR	MR. N J DUTTA MR A BASUMATARY	SC, DRI
BAIL HEARING				
2	AB/547/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM
3	AB/2394/2024 WITH OFFICE NOTE, FIXED	TUSHAR BORA AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN	PP, ASSAM
4	AB/3376/2024 FIXED	NUR ASHRAFUL AHMED Versus THE STATE OF ASSAM	MR A KAKOTI MS S BORA J PEGU	PP, ASSAM
5	AB/3408/2024 WITH OFFICE NOTE, FIXED	MD AMIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
6	AB/20/2025 FIXED	GAJENDRA BISWAS AND 2 ORS Versus THE STATE OF ASSAM	MS. P BASFORE	PP, ASSAM
7	AB/23/2025 FIXED	RUPAK MANDAL AND 2 ORS. Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
ORDERS				
8	I.A.(CrI.)/1220/2024 BA 2970/2024(D/O), WITH OFFICE NOTE, FIXED in Bail Appln./2970/2024	CENTRAL BUREAU OF INVESTIGATION Versus MONALISHA DAS	BISWAJIT BARMAN	MR. M SAIKIA MR. P SAIKIA (LEGAL AID COUNSEL)

HEARING

9 [Crl.Pet./44/2022](#)
PART-HEARD, WITH LCR 1
FILE(SCANNED COPY), FIXED

NIBRITY DASGUPTA AND ANR
Versus
THE UNION OF INDIA AND 3 ORS

MR A DASGUPTA
MS. A S BAIDYA
MR K BISWAKARMA
MS B DEVI

MR G SAHEWALLA (R-2)
MR G N SAHEWALLA (r-
3,4)
MR M SAHEWALLA (R-2)
MR M SAHEWALLA (R-2)
MR H K SARMA (R-2)
MR H K SARMA (R-2)
MS T J SAHEWALLA (R-2)
MS T J SAHEWALLA (R-2)
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	Crl.Rev.P./224/2015 (HEARING), LCR 2 FILES, FIXED	M/S DUTTA ELECTRICALS and ANR. Versus ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH Crl.M.C./294/2015 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	
	WITH I.A.(Crl.)/539/2016 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH I.A.(Crl.)/337/2018 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS AND ANR Versus M/S ASSAM SUPPLY SYNDICATE	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. K BHATTACHARJEE
MOTION				
2	Crl.Rev.P./24/2025 FIXED	DHANJIT CHOUDHURY, Versus SRI DIGANTA DAS AND ANR	MR. S DAS MR K DAS MR H GOGOI MS. P KALITA	PP, ASSAM
	WITH I.A.(Crl.)/73/2025 in Crl.Rev.P./24/2025	SRI DHANJIT CHOUDHURY Versus SRI DIGANTA DAS AND ANR	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	PP, ASSAM
3	Crl.Pet./60/2025 FIXED	NURUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. S RANA	PP, ASSAM
4	AB/185/2025	NANDA DEBNATH AND 2 ORS. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
5	AB/186/2025	ALAUDDIN ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM

6	AB/188/2025	MUSAROF KHAN Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
7	AB/196/2025	SAMSUL HOQUE Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
8	AB/201/2025	SONAMIAH FOKIR AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN	PP, ASSAM
9	AB/204/2025	PANKAJ JIDUNG Versus THE STATE OF ASSAM	MR. B PHUKAN B KHAKHLARY MR. P KR KALITA	PP, ASSAM
10	AB/206/2025	SAVALI DAS Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI S K LAHAN	PP, ASSAM
11	AB/213/2025	MOIRANTHEM MAHENDRA SINGH Versus THE UNION OF INDIA,	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS R BEGAM	SC, NCB
12	AB/217/2025	ABDUL KARIM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
ADMISSION				
13	Crl.Pet./106/2019 WITH LCR 3 FILES(SCANNED COPY), FIXED	UMA MAHATO Versus THE STATE OF ASSAM AND 2 ORS	MR. N HASAN MS. S KAKATI MR. A HASAN	MR. A K GUPTA (R2,R3) MR. R S MISHRA (R2,R3) PP, ASSAM
14	Crl.Pet./977/2023 FIXED	JUME BEGUM LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER GK GOGOI	MR. N MAHAJAN, Amicus Curiae for R-2 PP, ASSAM
15	Crl.Pet./1040/2023 WITH LCR 5 FILES, B/O	SAMSUL HOQUE AND GABBAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
16	Crl.Pet./1178/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	SUKIA SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	MR. N H LASKAR (R-2) PP, ASSAM
17	Crl.Rev.P./405/2024 B/O	BINAY SUTRADHAR Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
18	Crl.Pet./1421/2024 FIXED	JAI BHAGWAN Versus THE STATE OF ASSAM	MR. N ANAND MR. B BRAHMA	PP, ASSAM
19	Crl.Pet./1449/2024 FIXED	NURUL HASSAN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	MS. R CHOUDHURY PP, ASSAM
20	Crl.Rev.P./10/2025 FIXED	JAHAR ALI Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR. A A MONDAL MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM
21	WITH Crl.Rev.P./21/2025	OSMAN GONI Versus THE STATE OF ASSAM	MRS R BEGUM MR. A A MONDAL MR R A AHMED MR A ALAM	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./2403/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL MONAF Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

23	WITH Bail Appln./55/2025	MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
24	Bail Appln./2478/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RANG BENJAMIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
25	Bail Appln./3140/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NEIHING DOUNGEL Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
26	Bail Appln./3560/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AKHTAR HUSSAIN @ AKATAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	MR. N MAHAJAN, (AMICUS CURIAE, R-2) PP, ASSAM
27	Bail Appln./3705/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	OMAR ALI @ AMAR SK Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	MR. A A MONDAL(R-2) MR R A AHMED(R-2) MR A ALAM (R-2) PP, ASSAM
28	Bail Appln./3783/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MANAB MANNA Versus THE STATE OF ASSAM AND ANR.	MS P DEVI MR P R SARMA MS. R DEVI	MR. D GOGOI (Amicus Curiae, R-2) PP, ASSAM
29	Bail Appln./24/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. HANNAN SEIKH Versus THE STATE OF ASSAM AND ANR	MR. P BORDOLOI MR. R K MAHANTA	PP, ASSAM
30	WITH Bail Appln./3684/2024	HANNAN SEIKH Versus THE STATE OF ASSAM AND ANR.	B BURAGOHAIN	MR. A PHUKAN, (AMICUS CURIAE, R-2) PP, ASSAM
31	Bail Appln./56/2025 FIXED	MOZIBOR ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN R KHA	PP, ASSAM
32	Bail Appln./65/2025 WITH OFFICE NOTE, FIXED	ABDUL MUTALEB Versus THE STATE OF ASSAM AND ANR	MR. T BARUAH MR. M ALAM MS A DAS MS. P BORAH	PP, ASSAM
33	Bail Appln./115/2025 WITH OFFICE NOTE, FIXED	SUJIT NATH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA MS K BORAH MR S DUTTA	PP, ASSAM

BAIL HEARING

34	AB/2792/2024 FIXED	JOHURUL ISLAM @ JAHRIUL ISLAM Versus STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR R B ISLAM MR M HUSSAIN	MD A ISLAM (R2) PP, ASSAM
35	AB/3013/2024 FIXED	KANDARPA CHALIHA Versus THE STATE OF ASSAM	MR S BORTHAKUR	PP, ASSAM
36	AB/3410/2024 WITH OFFICE NOTE, FIXED	AJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
37	AB/3422/2024 WITH OFFICE NOTE, FIXED	ASAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
38	AB/88/2025 B/O	HOSEN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM

ORDERS

39	Crl.Pet./863/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	NAJMUL HUSSAIN MAZUMDER @ NAZMUL HUSAIN MAZUMDER AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
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40	I.A.(CrI.)/61/2025 FIXED in CrI.Pet./549/2024	MOZIBOR RAHMAN Versus ASHAN ALI AND 2 ORS	MR. J AHMED MR R A AHMED MR R A AHMED MS A HUSSAIN MR M AHMED H G DAISY	MS P BORA PP, ASSAM
	WITH CrI.Pet./549/2024	ASHAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	MR. J AHMED (R-3) MR. R A AHMED (R-3) MS. A HUSSAIN (R-3) MR. M AHMED (R-3) H G DAISY (R-3) PP, ASSAM
HEARING				
41	RFA/116/2017 PART-HEARD, WITH LCR	MEGHMALLAR ESTATES and SERVICES and ANR. Versus DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA
	WITH CO/15/2018 in RFA/116/2017	KISHORE KUMAR DAS Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
42	RFA/119/2017 PART-HEARD, WITH LCR	MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR. Versus DR. MADHUMITA DAS MAZUMDAR and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR. M DAS N CHAUDHURY MR A DEKA
	WITH CO/13/2018 in RFA/119/2017	MADHUMITA DAS MAZUMDAR Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
43	LA.App./2/2019 PART-HEARD, WITH LCR	SRI ALOK BAGARIA ANR ANR Versus THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH	MR. A M BORA MR A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
	WITH LA.App./3/2019	SRI ALOK BAGARIA AND ANR Versus THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH AND 2 ORS.	MR.A D CHOUDHURY MR.A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
45	CrI.A./424/2023 <u>1 Y 4 M 5 D</u> :PART-HEARD, LCR 3 FILES, FIXED	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM
	WITH I.A.(CrI.)/1115/2023 in CrI.A./424/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
46	CrI.Rev.P./331/2009 WITH LCR 3 FILES AND P.B., FIXED	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM

47	Crl.Rev.P./515/2014 WITH LCR 4 FILES, FIXED	SWAPAN SARKAR Versus THE STATE OF ASSAM AND ANR	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA MR.A U AHMED	MRSS N KHANDAKAR(R-2) MR.M A LASKAR(R-2) PP, ASSAM MR.ALHAJJ INAM UDDIN(R-2)
48	Crl.A./199/2022 2 Y 6 M 12 D.:WITH LCR 5 FILES, FIXED	POBITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MR. S K DEORI MS. T BEGUM MS. SOMILA	MR. S BISWAS (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
49	Crl.Rev.P./222/2023 WITH LCR 4 FILES, FIXED	AMINUL ISLAM BARLASKAR @ MUNNA Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY	MR. I H LASKAR (R-2) MR. P K DEKA(R-2) MR. P DAIMARY(R-2) MR. R. KARIM(R-2)
50	Crl.Rev.P./230/2024 WITH LCR 3 FILES, FIXED	PRADIP KHANIKAR Versus SMT. DIPIKA KHANIKAR AND ANR	MR D KALITA MS R KOUR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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6)	MR. R P SINGH	29-01-2025	To	18-02-2025
7)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
8)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
9)	MR S K AGARWAL	04-02-2025	To	11-02-2025
10)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
11)	DARAK ULLAH	04-02-2025	To	07-02-2025
12)	MR. A SATTAR	08-02-2025	To	14-02-2025
13)	MR H K MAHANTA	06-02-2025	To	06-02-2025
14)	MR. N ISLAM	05-02-2025	To	07-02-2025
15)	MR. B NATH	11-02-2025	To	28-02-2025
16)	MR. D BORAH	06-02-2025	To	17-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,6th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	MACApp./51/2015 (AT 10:30 AM)	SRI BHARGAV CHALIHA Versus MUSSTT RAHIMA BEGUM and 2 ORS	MR.R SHARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.S S SHARMA(R-2) MS.L SHARMAR-2 MRM R ADHIKARI(R-1) MR.B J MUKHERJEE(R-2) MR. R SARMA(R-1) MR. P M TALUKDAR (R-2) MR. S BIKASH(R-2) MR. R BAISHYA(R-2) MR.P N SHARMA (R-1) J K ROY (R-1) MR.A SHARAN(R-2) MS.N DAIMARI(R-1)
ORDERS				
2	MFA/9/2024 WITH LCR, FIXED	Union Of India Versus M/S HINDUSTAN GOODS CARRIERS PVT. LTD.	MR KOUSTOV GOGOI	MR. K P MAHESWARI M. KALITA DIVYANSH RATHI
3	WITH MFA/71/2015 WITH LCR	UNION OF INDIA and ANR, Versus M/S CEMENT MANUFACTURING CO. LTD.	MSB DEVI MR.B SARMAHRIy.Adv. MR G GOSWAMI MR.N K DAS MS.N MEDHI	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA M. KALITA MR. DIVYANSH RATHI
HEARING				
4	MACApp./171/2012 WITH LCR	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	MR. S C KEYAL MS.M CHOUDHURY MR.D CHAKRABORTY MS. P BARUAH MS G SARMAH MR.S DUTTA
	WITH MC/2574/2012 in MACApp./171/2012	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	

5	WITH MACApp./148/2012	UNITED INDIA INSURANCE CO LTD. Versus ASHOK DAS and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C KEYAL MRS. S ROY (R-4) MS.P BARUAH MS.K HAZARIKA MS. I DAS (R-4) MR.K BURAGOHAIN
6	WITH MACApp./153/2012	UNITED INDIA INSURANCE CO LTD. Versus BINA DEY and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A J SAIKIA MR.U K DUTTA
7	WITH MACApp./157/2012	UNITED INDIA INSURANCE CO LTD. Versus SUBODH KANTI MAZUMDAR @ SUBODH MAZUMDAR and ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. K K BHATTA (r-5) MS JONA TALUKDAR (r-5) MS R DEVI (r-5)
8	WITH MACApp./176/2012	NATIONAL INSURANCE CO LTD Versus SUBODH KANTI MAJUMDAR and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.D CHAKRABORTY MR.S DUTTA
9	MACApp./113/2013 WITH LCR	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/1062/2013 in MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
10	WITH MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3167/2012 in MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	
11	WITH MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3175/2012 in MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	

12	<p>WITH MACApp./220/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	<p>MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI</p>
	<p>WITH MC/3185/2012 in MACApp./220/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	
	<p>WITH MC/3186/2012 in MACApp./220/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	
13	<p>WITH MACApp./224/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	<p>MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI</p>
	<p>WITH MC/3201/2012 in MACApp./224/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	
14	<p>WITH MACApp./225/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	<p>MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)</p>
	<p>WITH MC/3203/2012 in MACApp./225/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	
15	<p>WITH MACApp./226/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	<p>MR.T J MAHANTA MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.P P DUTTA MR.P DEKA MR.B S GOSWAMI</p>
	<p>WITH MC/3205/2012 in MACApp./226/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	
16	<p>MACApp./69/2014 WITH LCR</p>	<p>NATIONAL INSURANCE CO LTD Versus SMT. MAWRACHI BASUMATARI and ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	<p>MR.K BHATTACHARJEE MS.M BHATTACHARJEE MS.S KHANIKAR(R-2) MS.P BARUAH(R-2) MR.D BANERJEE MS.P BORGHAIN</p>

17	MACApp./268/2014 WITH LCR	ANANDA KISHORE KANU Versus JYOTI PRASAD BARUA and 3 ORS.	MR.C GOSWAMI	MR.S S SHARMA MS.R D MOZUMDAR(R-4) MS.L SHARMA MR.B J MUKHERJEE MR.M GOSWAMI MRA SHARMA MR.B HALDAR MS.B BORAH-4 MR.T BARUA
18	MACApp./95/2017 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD Versus MRS SUSHILA DEVI and 8 ORS	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI	MR D K BORDOLOI (R-9) MR D MONDAL (r-1) MR. A CHAMUAH MS. J BAISHYA(R-9) MS N DEKA (r-8) MR. S D ROY MR SAURADEEP DEY (r-8)
	WITH CO/17/2019 in MACApp./95/2017	MRS. SUSHILA DEVI AND 6 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	MR. S K GOSWAMI
19	CRP/43/2018 WITH LCR	BHANU PAUL Versus KUSHAL DUTTA AND ANR	MR G N SAHEWALLA MR P DEKA MD ASLAM MS. B SARMA MS. S KATAKEY	MR. S P ROY (R1) MS. M DEORI (R1) MR A K RAI (R1) MS. N RAI (R1)
20	Mat.App./47/2018 WITH LCR	XXXXXXX Versus XXXXXXX	MR S S DEY MR. C S HAZARIKA MR. A BHATTACHARJEE MS. M NATH	MR. B BARUAH (R1-R4) MS. S BORA (R1-R4)
21	Mat.App./22/2019 WITH LCR	XXXXXXX Versus XXXXXXX	MR. D MOZUMDER MR D C K HAZARIKA MR. S BISWAS MS J KALITA J BEZBARUAH	N BAISHYA MR G CHOUDHURY
22	MACApp./86/2021 WITH LCR	LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.) Versus URMILA JOSHI AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. N. DEBNATH (r-1,2) MR. S CHETIA (R-3) MR. J P MORE (R-3)
23	MFA/34/2023 WITH LCR	HAZRA KHATOON @ HAZRA KHATUN AND 2 ORS. Versus UNION OF INDIA	MR P K SARMA MR R S CHAUHAN MR D S DEKA	MR. S P CHOUDHURY MD. K ISLAM DY.S.G.I.
24	MACApp./204/2023 CAVT. NO.03242/023, WITH LCR, FIXED	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus RAMISHA KHATUN AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS D DAS (R-4) MR. M HUSSAIN MD. I H KHAN FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
6)	MR. R P SINGH	29-01-2025	To	18-02-2025
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14)	MR. N ISLAM	05-02-2025	To	07-02-2025
15)	MR. B NATH	11-02-2025	To	28-02-2025
16)	MR. D BORAH	06-02-2025	To	17-02-2025